

Sanyog Healthcare Ltd.

Annexure – 5

Date of Commencement of Liquidation - 02nd January, 2023 (Copy of order received on 09.01.2023)

List of Operational Creditors (Government Dues) as on 28th March 2024

Amount in Rs.

S. No.	Details of Claimant		Details of Claim Received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set	Amount of claim rejected	Amount of Claim Under-verification	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
Part A - Claim received in Liquidation														
1	CGST Delhi	Ministry of Finance	06-02-23	7,243,793	7,243,793	Statutory Dues	-	-	0.229%	-	-	-	-	
2	Employee State Insurance Corporation	Ministry of Labour & Employment	07-02-23	3,670,993	3,670,993	Statutory Dues	-	-	0.116%	-	-	-	-	
3	Department of Trade and Taxes, GST	Department of Trade & Taxes, NCT of Delhi	08-02-23	205,632,416	205,632,416	Statutory Dues	-	-	6.492%	-	-	-	-	
Total A				216,547,202	216,547,202				6.836%	-	-	-	-	
Part B - Claim received in CIRP									0.000%					
4	GST (Orissa)	Ministry of Finance	30-03-21	10,000	10,000	Statutory Dues	-	-	0.000%	-	-	-	-	
5	Employees Provident Fund Organisation (EPFO)	Ministry of Labour & Employment	30-06-21	8,302,358	3,376,074	Statutory Dues	-	-	0.107%	-	-	-	4,926,284	
6	Sales Taxes Officer, Circle N, Jammu	Ministry of Finance	25-10-21	20,025,238	-	Statutory Dues	-	-	0.000%	-	-	-	20,025,238	
Total B				28,337,596	3,386,074				0.107%	-	-	-	24,951,523	
Grand Total A+B				244,884,798	219,933,276				6.943%	-	-	-	24,951,523	